

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA. 280 of 1996. (OA.403/96)

(UNLISTED)

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

T.V.SRINIVASAN & ORS.

-VS-

UNION OF INDIA & ORS.

(In the O.A.  
no.403/96)

For the petitioner: Ms.K.Banerjee, counsel, with  
Dr.Ms.S.Chakraborty, counsel.

For the respondents: Mr.T.N.Bandyopadhyay, counsel,  
with Ms.B.Ray, counsel.

Heard on: 6.9.96.

Ordered on: 6.9.96.

O R D E R

M.S.Mukherjee, A.M.

Ld.counsel for both sides are present and we have  
heard them in full.

This M.A. has been filed as an unlisted motion to-day  
in connection with O.A.No.403 of 1996.

Ld.counsel for the petitioner submits that the respondents  
have fixed 8th September, 1996 as the date for examination and  
they pray for an interim order allowing some of the petitioners  
who have not been called to appear in the said test. Mr.T.N.  
Bandyopadhyay, ld.counsel for the respondents opposes this.

On hearing the ld.counsel for both the parties, we direct  
that the examination be held by the respondents on 8th September,  
1996 as scheduled. However, if the petitioners succeed in the  
case, the respondents may be directed to hold supplementary test  
for the petitioners and till further orders, the result of the  
examination to be held on 8th September, 1996, shall be withheld.

The Previous Interim Order passed in this case on 16.4.96  
in the O.A. is modified to that extent.

M.A. is disposed of.

Let a Plain Copy of this Order, duly attested, be handed  
over to the ld.counsel for both the parties.

*Mukherjee*

(M.S.Mukherjee)  
Member(A)

*Chatterjee*

(A.K.Chatterjee)  
Vice-Chairman.